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ITEM NO.7

COURT NO.7

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3426/2007

(From the judgement and order dated 12/04/2006 in CRLA No. 259/2003 of The HIGH COURT OF
A.P AT HYDERABAD)

STATE OF A.P.

Petitioner(s)

VERSUS

M. MADHUSUDHAN RAO

Respondent(s)

(With appln(s) for c/delay in filing SLP and stay and office report)
[FOR FINAL DISPOSAL]

Date: 09/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Ms. June Chaudhary, Sr. Adv.
Mrs. D. Bharathi Reddy, Adv.

For Respondent(s) Mr. R. Venkatramani, Sr. Adv.
Mr. P. Venkat Reddy, Adv.
Mr. Anil Kumar Tandale, Adv.

UPON hearing counsel the Court made the following
ORDER

Ms. June Chaudhary, learned senior counsel, appearing for the
petitioner, commenced her arguments at 3 p.m. and was on her legs when the
Court rose for the day leaving the matter as part-heard.

List tomorrow.

[Pardeep Kumar]
Court Master

[Vinod Kulvi]
Court Master